

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

114

BENCH-II

CP (IB) No. 780/KB/2018

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 5<sup>TH</sup> SEPTEMBER, 2018, 10:30 A.M

Name of the Company	BASF India Ltd. -Vs- Simplex Infrastructures Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- |    |   |                     |                       |
|----|---|---------------------|-----------------------|
| 1. | Poonam Keswani, Advocate                  | } for the Applicant | } Keswani<br>05/09/18 |
| 2. | Dasrampayan Ghosh, Advocate               |                     |                       |
| 1. | Ishani Sinha, Adv. for Corporate Director |                     | Ishani Adv.<br>5/9/18 |

O R D E R

The Ld. Counsel for the Operational Creditor appeared. The Ld. Counsel for the Corporate Debtor also appeared.

Both of the Ld. Counsels have made submission that the matter is settled in between the parties out of the Tribunal.

The Ld. Counsel for the Operational Creditor seeks liberty to withdraw the Petition. Permission is granted.

The Petition stands withdrawn and disposed of.

Sd

(Madan B Gosavi)  
Member(Judicial)